

(2021) 03 MAN CK 0047
In the Manipur High Court
Case No : Writ Petition (c) No. 27 Of 2021

K C Daisinlung

APPELLANT

Vs

Life Corporation of India (Lic) And 3 Others

RESPONDENT

Date of Decision : 01-03-2021

Acts Referred:

Citation : (2021) 03 MAN CK 0047

Hon'ble Judges : Ahanthem Bimol Singh, J

Bench : Single Bench

Advocate : D Julius Riamei, Ph Sanajaoba, Rk Kulajit

Judgement

Heard Mr. D Julius Riamei, learned counsel appearing for the petitioner and Mr. P. Sanajaoba, learned counsel appearing for the respondents.

It is submitted by the counsel for the respondents that he had filed counter affidavit on behalf of the respondents on 27.02.2021 however, the said counter affidavit is not found on record.

It is further submitted by the counsel for respondents that he had also filed two Misc.cases in connection with the present writ petition and the said

Misc. case is not listed today along with the present case. Mr. D. Julius Riamei, on other hand prays for giving him two weeks time for filing rejoinder to the counter affidavit filed by the respondents.

In view of the submissions made above, registry is directed to verify regarding the filing of the counter affidavit as well as two Misc.cases and list this

case along with said counter affidavit and the two Misc.cases on 15.03.2021.

In the meantime, the counsel for petitioner may file his rejoinder affidavit.

Earlier interim order shall continue till the next date.